

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

Cont. Case (Civil) No. 5 of 2021

Guhi Ram Bauri. ... ..Petitioner  
-Versus-  
The State of Jharkhand & Ors. ... ..Opp. Parties

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**CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK**

**(Through: Video Conferencing)**

For the Petitioner : Mr. Sunil Singh, Advocate.  
For the Opp. Parties : Mr. Devesh Krishna, S.C. (Mines) III.

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**02/ 26.03.2021** Respondents are directed to file show-cause regarding compliance of the Court's order dated 14.05.2020 passed in W.P. (S) No. 4242 of 2019 within four weeks.

Put up this case after four weeks.

**[Dr. S.N.Pathak, J.]**

P.K.S.